## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 250/KB/17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name	of the Company	DBM Geotechnics and	Construction Pvt Ltd.	
		-Versus-		
		Gopalpur Ports Ltd		
Under Section		9		
CI	N 0.D :	IBC		
		nation of Authorized	Appearing on behalf of	Signature with
No.	lo. Representative (IN CAPITAL LETTERS)			date
	L	TTERS)		
l. 1	ns Ratnanko	Banerji, Son A		v.v.v.s-1
2.	odainh am	m Ray, Alu	credibor.	11.7-2617
		Ic Mitra, Adu.		
				s ¥
1. 1	Ir. Jishm	Saha, Sr. Adu		
2. ^	1r. Sarathi	Dasgup (a, Ad.	> Corporal:	Asarkan
3. r	1r. Souvik	Bhadra, Adv	< Della	11.7.20
		Sarkan Ad.		

## ORDER

Ld. Counsels for the operational creditor and the corporate debtor are present.

Heard the arguments of the Ld. Counsels for the operational creditor and the corporate debtor. Ld. Sr. Counsel for the corporate debtor made a request that he may be given time for filing affidavit. Prayer is allowed. Corporate Debtor may file affidavit within 5 days from today and thereafter rejoinder, if any, may be filed within 3 days.

List the matter on 25/05/2017 for admission.

(Vijai Pratap Singh) Member (J)